

Suez Canal taking the Cape of Good Hope route, is likely to adversely affect the already serious food situation in the country;

(b) if so, how far the food supplies are likely to be delayed; and

(c) the steps taken to avoid any serious dislocation in supply arrangements?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) to (c). Attention is invited to the Statement made by the Minister of Food and Agriculture and supplementary questions answered thereon in the Lok Sabha on 9-8-1967 regarding delay in the arrival of foodgrain vessels consequent on the closure of the Suez Canal.

12.16 hrs.

RE: CALLING ATTENTION NOTICE
(Query)

Mr. Speaker: Now we will take up the Calling Attention Notice. Shri Yashpal Singh.

Shri Surendranath Dwivedy (Kendrapara): Before you take up the Calling Attention Notice, may I point out that there is a serious development in China in regard to our Embassy about which you have admitted a Calling Attention Notice. It is an urgent matter.

Mr. Speaker: I know, I entirely agree that it is a very urgent and important matter. That is why I have admitted it immediately. It came this morning and I admitted it immediately. Anything admitted today will come up only tomorrow. But, if the hon. Minister wants to make a statement today itself, I will be very happy.

Shri A. B. Vajpayee (Balrampur): The Minister should be directed to make a statement.

Mr. Speaker: The Minister of Parlia-

ter and let the House know. Anyway, this evening we have a one-hour debate, of course, on a separate subject. So, this can be taken up tomorrow. But if the Minister wants to make it earlier, I would welcome it.

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): The Minister is in the Rajya Sabha, now. So, if you will permit Sir, the statement can be made at 5 P. M. today or tomorrow morning after the question hour.

Mr. Speaker: At 5 P. M. today we have got another debate.

Dr. Ram Subhag Singh: Then 4.30 p.m. will be all right.

CALLING ATTENTION TO
MATTERS OF URGENT PUBLIC
IMPORTANCE

(1) CHARGES LEVELLED BY DEPUTY CHIEF
MINISTER OF WEST BENGAL AGAINST
UNION MINISTER OF HOME AFFAIRS

श्री यशपाल सिंह (देहरादून) मैं
प्रविलम्बनीय लोक महत्व के निम्नलिखित
विषय की श्रद्धा गृह वाय मंत्री का ध्यान
दिलाता हूँ और प्रार्थना करता हूँ कि वह इस
वार में एक बक्तव्य दें

'पश्चिमी बंगाल के उप मुख्य मंत्री
द्वारा केन्द्रीय गृह कार्य मंत्री
पर लगाए गए आरोप कि उन्होंने
अधिकारियों को पश्चिम बंगाल
की सरकार के खिलाफ बग़ावत
करने के लिए उकसाया।'

The Minister of Home Affairs (Shri Y. B. Chavan): Mr. Speaker, Sir, I have seen press reports of a statement made by Shri Jyoti Basu, Deputy Chief Minister, West Bengal, on 4th June, 1967, on this subject. I had received notices from the Lok Sabha Secretariat under rule 197 of the Rules of Procedure and Conduct of Business regarding this matter.

Shri Hem Barua (Mangaldal): Sir,